RAJYA SABHA [19 March, 2002]

श्री नागेन्द्र नाथ ओझा (बिहार) : मैं एस्सोसियेट करता हूं।

श्री रमा शंकर कौशिक (उत्तर प्रदेश) : मैं एस्सोसियेट करता हूं।

श्रीमती सरला माहेश्वरी : सभापति , मंत्री जी , चुप बैठे हुए हैं , कुछ तो कहें।

श्री राजू परमार (गुजरात): कुछ तो रिस्पोंस दीजिए।... (व्यवधान)...

श्रीमती सरला माहेश्वरी : मंत्री जी कौन सी स्वीकृति में सिर हिला रहे हैं। इतने लोग बैठे हैं।

THE FINANCE MINISTER (SHRI YASHWANT SINHA): Sir, on the issue, which has been raised by Smt. Sarla Maheshwari, 节 यह कहना चाहूंगा कि जहां तक ग्रामीण बैंकों का ताल्लुक हैं, ग्रामीण बैंक के किसी भी कर्मचारी से आप बात करें तो वह इस बात को स्वीकार करेगा कि 1990-91 में जब अल्प समय के लिए वित्त मंत्री था, उस समय मैंने उनका भला किया था। इस बार , जब मैं वित्त मंत्री बना , तब भी मैंने उनका भला किया। एक बड़ी समस्या उनके वेतन मान की समस्या थी, उस समस्या का हमने समाधान किया है। उस समस्या का समाधान वर्षो से नहीं हआ था । लेकिन इसके साथ साथ में यह भी निवेदन करूंगा कि एक समस्या का समाधान हो जाने का मतलब यह नहीं होता कि तत्काल दूसरी समस्या को ले कर धरने पर बैठने का काम किया जाए।... (व्यवधान)...नहीं, उसमें देखिये एक ढांचा बना हुआ है ग्रामीण बैंकों का , एक सोच थी ग्रामीण बैंकों के उस ढांचे को बनाने के लिए। मैं इस विषय पर तैयारी करके नहीं आया हूं । इसलिए हल्के ढंग से मैं सदन के सामने कोई ऐसी बात नहीं कहना चाहूंगां। लेकिन मैं इतना ही कहना चाहूंगां कि जो ग्रामीण बैंक का ढांचा बना था , वह सोच समझ कर बनाया गया था , ग्रामीण बैंक का जो उद्धेश्य है, उसको ध्यान में रख कर उस समय की सकार के द्वारा बनाया गया था। मैं मानता हं कि आज भी वह उद्धेश्य वेलिड है, सही है और उन्हीं को ध्यान में रख कर आगे जो उनका स्टूक्चर होगा, उसको भी हमें तय करना होगा , ... (व्यवधान) ...

श्रीमती सरला माहेश्वरी : उद्धेश्यों के विरूद्ध क्यों काम कर रहे हैं ? वाणिज्य बैंकों के साथ उनका विलय कर रहे हैं । ग्रामीण बैंकों की स्थापना का जो मूल लक्ष्य था , वह लक्ष्य ही धाराशायी हो जाता है । वह अपने आप में ही खत्म हो जाता है । अब आप कह रहें हैं कि एक बैंक में सिर्फ चार लोग रहेगें चाहे वह हैडक्वार्टर हो या ब्रांच हो । पूरी की पूरी जो आपकी मैनपावर प्लानिंग की जो नीति है , वह भी विरोधी है । इसलिए मैं मंत्री जी से कहूगीं अगर गहराई में नहीं जाते तो आगे जा कर कम से कम उनके विरोध मे काम न करें ।

Telephone tapping in Tamil Nadu

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu): Sir, we, the members of the DMK party, strongly condemn the violation of the basic rights by the Government of Tamil Nadu through police officials.

[19 March, 2002)

Sir, a high-level police official of Tamil Nadu said yesterday before the Press that' the Government of Tamil Nadu is tapping all the telephonic conversations of all the DMK frontline leaders, including former DMK Ministers., *.l/ntemjptions*)...

SHRIMATI S. G. INDIRA (Tamil Nadu) : No. Sir, this statement is incorrect ...(Interruptions)...

SHRI S. VIDUTHALAI VIRUMBI: Sir, this news item has appeared yesterday i.e., 18^m March, 2002, in *Malaimalar* -- a Tamil daily. The telephone tapping...(*Interruptions*)...this august House knows, is a clear violation of the fundamental rights...*interruptions*)...that too, by the police officials who have to safeguard the fundamental rights of the Indian citizens... *interruptions*)...

SHRI S. S. CHANDRAN (Tamil Nadu): Sir, it is totally incorrect ...(Interruptions)... Why don't you raise it in Tamil Nadu? ...(Interruptions)...

SHRI S. VIDUTHALAI VIRUMBI: This is nothing but witchhunting ...(Interruptions)... If this type of thing is allowed, if this nefarious design is allowed ...(Interruptions)... this menace would become a scourge on our democracy... (/ntenyptions)...

SHRIMATI S. G. INDIRA: Sir, they did like this because ... (Interruptions)...

SHRI S. VIDUTHALAI VIRUMBI: The Chief General Manager of the BSNL and other cell-phone operators should not be a party to these illegal actions.. *.(Interruptions)...* We, the members of the DMK party, therefore...*(Interruptions)...* urge upon the Government of India to take immediate necessary action to stop...*(Interruptions)...*

SHRI S.S. CHANDRAN: This is not fair...(Interruptions)...

SHRI P. SOUNDARARAJAN (Tamil Nadu) : Sir, this is totally baseless. ...(Interruptions)...

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu): This violation of fundamental rights which is taking place in Tamil Nadu. We request the Central Government to save democracy and safeguard the fundamental

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rights ...(Interruptions)...We would like to know from the hon. Minister how many telephones of the politicians and leaders have been tapped ...*{Interruptions)...* in violation of law and fundamental rights ...*(Interruptions)...*

SHRIMATI S. G. INDIRA: They have done like this...(*Interruptions*)...

SHRI S. VIDUTHALAI VIRUMBI:...in Tamil Nadu. Since when?(Interruptions)... We demand that the Government to lay on the Table of the House all the details pertaining to Tamil Nadu immediately ...(Interruptions)...

SHRI S.S. CHANDRAN: These allegations are totally irrelevant.

SHRI C.P. THIRUNAVUKKARASU (Pondicherry) : Sir, I associate myself with the Special Mention raised by my colleague, Shri Virumbi ...(Interruptions)...

MR. CHAIRMAN: No, nothing please. I have not permitted you. Shri Kapil Sibal.

BUDGET (GENERAL) 2002-2003 - Contd.

SHRI KAPIL SIBAL (Bihar): Mr. Chairman, Sir, I consider it my privilege to rise and participate in the discussion on the Budget of 2002-2003. Before I go on to the specifics, I would like to make some preliminary observations. Mr. Chairman, Sir, over the years, the annual budgetary exercise has not only become an exercise in finance but has also become a very sensitive exercise in politics. Once, there is a coalition Government in power, with a large number of partners, the budgetary exercise takes its colour from different ideologies of the coalition partners. Therefore, it tends to hamper the free play, that is required of the Finance Minister, in making budgetary allocations and giving a direction to the Budget. In this context, Sir, I consider it exceptionally important on the part of the political parties to start evolving a consensus on major economic issues, which our nation is faced with, the issues which are required to be addressed urgently and need to be resolved, as quickly as possible. Because, if this is not done, then, the world would leave us standing by. Unfortunately, that exercise in

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